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(2024) 06 ITAT CK 0002

Income Tax Appellate Tribunal (Delhi E Bench)

Case No: Income Tax Appeal No. 268/DEL/2024

Narayan APPELLANT Vs

ITO RESPONDENT

Date of Decision: June 3, 2024

Acts Referred:

• Income Tax Act, 1961 - Section 2(14), 2(14)(iii)(b), 54, 54F, 147, 148

Hon'ble Judges: Dr. B. R. R. Kumar, (AM); Sudhir Kumar, J

Bench: Division Bench

Advocate: Yogesh Yadav, Anshul

Final Decision: Allowed

Judgement